

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No.25/168/NCLT/AHM/2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.06.2021**

**Name of the Company:** Ashish Laxmiswarup Srivastava  
V/s  
DB Shapriya Construction Ltd & Anr

**Section:** 168 of the Companies Act, 2013.

**ORDER**


Learned Counsel Mr. Nishan Majumdar appeared for the Petitioner.

Learned PCS Mr. Kunjal Dalal appeared for the Respondent.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 19.07.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 2nd day of June, 2021.

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